

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


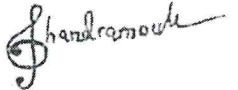
(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/121/2017
NAME OF THE PETITIONER(S) : RONNY GEORGE
NAME OF THE RESPONDENT(S) : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	H. Siddarth for P. Giridharan	Counsel for Respondents	
2.	Chandramouli Prabhakar	Counsel for Applicant/Petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Respondent has filed short reply. Counsel for the Petitioner is directed to file rejoinder before next date of hearing. Matter is posted for arguments. Put up on 19.12.2017 at 10.30 A.M.

ghk

-sdr-
MEMBER (JUDICIAL)